

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No. 4428 of 2019

Ravi Kumar Verma **Petitioner**
Versus
The State of Jharkhand & Ors. **Respondents**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner : Mr. Rajeev Kumar, Advocate
For the State : Mr. Piyush Chitresh, A.C. to A.G.

Oral Order

04 / Dated : 11.09.2020

As prayed on behalf of the State, let this matter be put up on 9th October, 2020 to enable him to respond to the queries made in the writ petition.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)